

MENTIONING REPORT COURT NO 04

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	ABA	2088/20	NO ORDER
2	BA	3400/20	NO ORDER
3	BA	3382/20	NO ORDER
4	BA	3402/20	NO ORDER
5	BA	2564/20	NO ORDER
6	BA	3404/20	NO ORDER
7	BA	3441/20	NO ORDER
8	BA	3361/20	NO ORDER
9	BA	3370/20	NO ORDER
10	ABA	1638/20	NO ORDER
11	BA	3294/20	NO ORDER
12	BA	3397/20	NO ORDER
13	BA	3453/20	NO ORDER
14	BA	3456/20	NO ORDER
15	BA	3451/20	NO ORDER
16	ABA	2343/20	NO ORDER
17	BA	3336/20	NO ORDER
18	ABA	2434/20	NO ORDER
19	ABA	2388/20	NO ORDER
20	BA	3097/20	NO ORDER
21	ABA	2437/20	NO ORDER
22	BA	3446/20	NO ORDER

MENTIONING REPORT COURT NO 09

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	2135/18	Fixed for 01/07/2020
2	WPS	1631/20	Fixed for 01/07/2020
3	WPS	4890/18	Fixed for 01/07/2020
4	WPS	7536/12	REJECTED
5	WPS	9931/19	Fixed for 01/07/2020
6	WPS	1024/19	Fixed for 01/07/2020
7	WPS	6423/17	Fixed for 10/07/2020
8	WPS	842/20	Fixed for 10/07/2020
9	WPS	2785/19	Fixed for 03/08/2020
10	WPS	678/16	Fixed for 03/08/2020
11	WPS	3611/18	Fixed for 04/08/2020
12	WPS	1620/20	Fixed for 07/08/2020
13	WPS	2087/19	REJECTED
14	WPS	1318/19	REJECTED
15	WPS	1577/20	REJECTED
16	WPS	813/18	REJECTED
17	WPS	884/20	REJECTED
18	WPS	7336/19	REJECTED
19	WPS	6136/18	REJECTED
20	WPS	5588/19	REJECTED
21	WPS	5388/18	REJECTED
22	WPS	1927/19	REJECTED
23	WPS	1539/19	REJECTED
24	WPS	1586/16	REJECTED

MENTIONING REPORT COURT NO 10**Date - 19/06/2020**

S.No	Case Type	Case Number	Remarks (FIXED, IF DEFECT FREE)
1	Cr Appl (SJ)	306/20	FIXED FOR 06/07/2020
2	Cr Appl (SJ)	197/20	FIXED FOR 06/07/2020
3	Cr Appl (SJ)	113/20	FIXED FOR 06/07/2020
4	Cr Appl (SJ)	33/20	FIXED FOR 06/07/2020
5	Cr Appl (SJ)	1040/19	FIXED FOR 03/07/2020
6	Cr Appl (SJ)	986/19	FIXED FOR 03/07/2020
7	Cr Appl (SJ)	956/19	FIXED FOR 03/07/2020
8	Cr Appl (SJ)	908/19	FIXED FOR 03/07/2020
9	Cr Appl (SJ)	166/20	FIXED FOR 03/07/2020
10	Cr. Rev	1642/19	FIXED FOR 06/07/2020
11	Cr. Rev	332/19	FIXED FOR 06/07/2020
12	Cr. Rev	1480/19	FIXED FOR 06/07/2020

MENTIONING REPORT COURT NO 14

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cont (civil)	1250/19	FIXED ON 26/06/2020

MENTIONING REPORT COURT NO 15

Date : 18/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. M.P	4271/18	USUAL COURSE
2	Cr. M.P	453/20	AFTER 02 WEEKS
3	Cr. M.P	2601/19	USUAL COURSE
4	Cr. M.P	2375/17	AFTER 01 WEEK
5	Cr. M.P	2614/17	USUAL COURSE
6	Cr. M.P	3774/19	NEXT WEEK
7	Cr. M.P	8050/20	AFTER 01 WEEK
8	Cr. M.P	8488/20 (Filing No.)	REJECTED AS NO CASE NUMBER
9	Cr. M.P	3633/19	NEXT WEEK
10	Cr. M.P	426/20	AFTER 01 WEEK
11	Cr. M.P	1200/20	USUAL COURSE, IF DEFECT FREE
12	Cr. Rev	76/20	MENTION BEFORE APPROPRIATE BENCH AS PER ROASTER
13	WPCr	434/19	NEXT WEEK
14	Cr. App (SJ)	1499/18	AFTER 02 WEEKS, IF TIED UP AND ASSIGNED
15	BA	26220/20	USUAL COURSE

MENTIONING REPORT COURT NO 18

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	7738/12	AFTER 01 WEEKS
2	WPC	1175/20	AFTER 01 WEEKS
3	WPC	1013/20	AFTER 01 WEEKS
4	WPC	1546/20	AFTER 01 WEEKS
5	WPC	804/2020	AFTER 01 WEEKS
6	WPC	4449/18	USUAL COURSE
7	WPC	4031/18	USUAL COURSE
8	WPC	4204/17	USUAL COURSE
9	WPC	6962/19	USUAL COURSE, URGENCY NOT MENTIONED

MENTIONING REPORT COURT NO 18

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	551/20	SECTION TAKEN BACK TO PLACE BEFORE REGISTERING
2	WPC	5939/19	
3	WPC	594/20	